

ITEM NO.11

COURT NO.3

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 40230/2024

(Arising out of impugned final judgment and order dated 02-09-2024 in SCA No. 8081/2021 passed by the High Court of Gujarat at Ahmedabad)

BENNETT, COLEMAN AND CO. LTD.

Petitioner(s)

VERSUS

THE REGISTRAR HIGH COURT OF GUJARAT

Respondent(s)

Date : 04-09-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s)

Mr. Devadatt Kamat, Sr. Adv.
Mr. Ashish Verma, Adv.
Ms. Tatini Basu, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Leave granted.
2. Until further order(s), there shall be stay of the impugned interim order dated 02.09.2024 as well as the contempt proceedings.
3. However, we clarify that the proceedings of the writ petition(s) will proceed in accordance with law.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)